NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/71/2016

NAME OF THE PETITIONER(S)

: Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S)

: M/s Heeral Constructions Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRIYOUBAT

ORDER

Counsel for both the parties present. Counsel for the Petitioners submitted final arguments. Counsel for the Respondents has Counsel for both the parties submitted that given reply. permission be granted for filing Written Submissions. The same is allowed and parties are directed to file their respective Written Submissions within one week. Matter is reserved for orders.

J. 7 - I at our box

(S.VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)